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## Statement

Name of organization	Name of State	No. of Children covered
Indian Council for Child	New Delhi	60
Welfare		
India International Rural	Madhya Pradesh	300
Centre		
Indian Council for Child	Madhya Pradesh	120
Welfare		
Ruchika School Bhubaneswar	Orissa	250
Karnataka State Council for	Karnataka	180
Child Welfare Bangalore		
Shramik Vikas Sewa Ashram Allahabad	Uttar Pradesh	100
Institute of Psychological &	West Bengal	1500
Educational Research Calcutta	West Bengar	1300
Vivekananda Education	West Bengal	50
Society, Calcutta	C	
The Congregation of the	Tamil Nadu	100
Sisters of the Cross of		
Chavanad, Tiruchirappalli		

## Registration of Tobacco Farmers in Andhra Pradesh

\*206 SHRI MOHANBABU: Will the Minister of COMMERCE be pleased to state:

- (a) whether the Tobacco Board has taken a stiff stance for registration of tobacco farmers in Andhra Pradesh:
- (b) whether it is a fact that tobacco Board is not sympathetic towards farmers; and
- (c) the steps proposed to facilitate easy registration of tobacco farmers in the State?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) The registration of tobacco growers is governed by Section 10 of the Tobacco Board Act, 1975 and Rule 33 and 33A of the Tobacco Board Rules. Tobacco Board had" received 45,030 applications for registration of growers in Andhra Pradesh during 1994-95 out of which registration was granted to 44,468

growers as per the aforementioned provisions.

- (b) No, Sir.
- (c) The provisions» of the Tobacco Board Act and Rules regarding registration of growers and registration of barns are open to review for further simplification.

## Variations in Plan Targets

- \*207. SHRI JAGMOHAN: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:
- (a) whether the targets fixed in the Eighth Five Year Plan are 'indicative' or 'physical';
- (b) if the targets are merely indicative, what is the correlation between the indicative and physical targets; and
- (b) in what manner the position in this respect is at variance with the targets fixed in the earlier Plans?

THE MINISTER OF STATE OF